

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.86/2011

Dated: 14th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)

In the matter of:

GAIL India LimitedAppellant(s)
Versus
Shyam Industries & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr.Abhinav Vashisht, Sr. Advocate
Mr. Raman Kumar, Mr. Rahul Arora
and Ms. Leena Tuteja.

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1.
Mr. Sunil Kumar Rai for R-6.
Mr. Rakesh Dewan for R-2.

Appeal No.87/2011

GAIL India LimitedAppellant(s)
Versus
Haldyn Glass Gujrat Limited & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr.Abhinav Vashisht, Sr. Advocate,
Ms. Leena Tuteja, Mr. Rahul Arora
and Mr. Raman Kumar

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 – R-5,
Mr. Rakesh Dewan for R-2
Mr. Sunil Kumar Rai for R-6.

Order

Post the matter for further hearing on **26th September, 2011 at 2.30**

p.m.

(M.B. Lal)
Technical Member(P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ak